

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)

Appeal No. 244 of 2012

Dated : 2nd August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan
Mr. Debnath Ghosh
Mr. Subir Kumar
Mr. Shounak Mitra

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai

ORDER

Post the matter for further hearing on 02.09.2013 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson